

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2003/ 788 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sunil Kumar Poddar,
Registrar General,
Gauhati High Court,
Guwahati.

Dated Guwahati, the 5th February, 2025.

Sub:- **Cancellation of Commuted leave.**

Ref:- Your letter dtd. 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for resuming your duty on 04.02.2025 has been granted and as such your **commuted leave w.e.f. 04.02.2025 to 07.02.2025** stands cancelled.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2003/ 789 - 790 /A, dated 5.2.2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the leave application in prescribed format is enclosed)
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pruthi